## Statement-IV

## Buffer Carrying Cost

(In Rs. Crore)

	2007-08	2008-09 (Provisional)	2009-10 (Revised Estimates)
Buffer Carrying Cost	449	2822	3926
Carry over Charges paid to	243	573	1797
State agencies			
TOTAL Buffer Subsidy	692	3395	5723

## Import of wheat from Australia

3898. DR. K. MALAISAMY: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether it is a fact that 1250 tonnes of wheat imported from Australia was found to be poisonous and not fit for human consumption and seized;
  - (b) if so, the persons responsible for such a shady deal; and
- (c) the action taken on this, besides the measures taken to ensure non-recurrence of such incidents in future?

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K.V. THOMAS): (a) to (c) The information is being collected and will be laid on the Table of the House.

## In-depth study of proposed National Food Security Bill

3899. SHRI N.K. SINGH: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether the empowered Group of Ministers on the proposed draft of the National Food Security Bill has decided to have an in-depth study of the Bill;
  - (b) if so, the present status of the proposed National Food Security Bill;
- (c) whether suggestions of food experts and economists have been considered before finalizing the proposed law; and
  - (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K.V. THOMAS): (a) to (d) The Department of Food and Public Distribution (DFPD) has circulated a Concept Note on the proposed Food Security Law to all States/Union Territories and concerned Central Ministries and has also held consultations